S1.N	o. Name of Company	Capacity allowed (MW)	District
8.	Electromech Maritech Pvt. Ltd	5	Jaisalmer
9.	Finehope Allied Engineering Pvt. Ltd.	5	Jaisalmer
10.	Rajasthan Sun Technique Energy Pvt. Lin	mited 100	Jaisalmer
11.	Diwakar Solar Projects Pvt. Ltd.	100	Jaisalmer
12.	KVK Energy Ventures Pvt. Ltd.	100	Jaisalmer
13.	Godawari Power and Ispat Ltd.	50	Jaisalmer
14.	Corporate Ispat Alloys Ltd.	50	Jaisalmer
15.	GAIL (India) Ltd.	5	Jaisalmer
16.	Enfield Infrastructures Ltd.	10	Jaisalmer
17.	Rays Power Pvt. Ltd.	1	Jaisalmer
18.	Asian Aero-Edu Aviation Pvt. Ltd.	1	Jaisalmer
19.	Lanco Solar Pvt. Ltd.	1	Jaisalmer
20.	Basant Enterprises	1	Jaisalmer
21.	Dahanu Solar Power Pvt. Ltd.	40	Jaisalmer
22.	Refex Refrigerants Ltd.	5	Barmer
23.	Vivek Pharmachem (India) Ltd.	1	Barmer

Generation of Solar Power

- 423. SHRI BASAWARAJ PATIL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
 - (a) how much solar power is being currently generated in the country;
 - (b) the estimated generation of solar power in the country; and
- (c) what Government is doing to increase the share of solar power in the power grids?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The present installed capacity of solar power projects in the country is 1040MW.

- (b) The estimated generation of electricity per megawatt capacity of solar power plant is 1.6 million units per year. For the installed capacity so far, it comes out to 1664 million units per year.
- (c) The Government launched Jawaharlal Nehru National Solar Mission (JNNSM) in January 2010 with an aim to set up 20,000 MW capacity of solar power in the country by 2022. The Mission provides a policy framework which includes provision of solar specific Renewable Purchase Obligations (RPOs), mechanism of Renewable Energy Certificates (RECs) to complement solar RPOs, and reduced custom duty and excise exemption on imports for initial setting up of solar power projects in the country. National Tariff Policy was amended mandating State discoms to have a solar RPO of 0.25% by 2013 reaching to 3% by 2022. Government has already implemented a scheme to procure 1000 MW of solar power and supplying it to State discoms after bundling with equivalent capacity of thermal power.

Policy on offshore wind farm

- 424. SHRI BALWINDER SINGH BHUNDER: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) whether Government intends to frame a policy to auction or award offshore wind farms;
 - (b) if so, the details in this regard; and
 - (c) by when the policy would be framed?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) The Government has constituted an Offshore Wind Energy Steering Committee under the chairmanship of Secretary, MNRE to steer the wind energy development in the country in a directed and focused manner. A subcommittee has also been constituted to suggest draft policy guidelines for development of offshore wind project in the country and submit the report to the Government.

(c) Looking to complexity of the issue, no time limit has been set.

Generation of power under JNNSM

- 425. SHRI N.K. SINGH: Will the Minister of. NEW AND RENEWABLE ENERGY be pleased to state:
 - (a) whether, under Jawaharlal Nehru National Solar Mission (JNNSM) the